

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.373
TO BE ANSWERED ON 19-07-2018

Proposals under SBM

†373. SHRI JUGAL KISHORE:

SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details of project proposals from various States received and approved by the Government under Swachh Bharat Mission during each of the last three years and the current year, State/UT-wise;
- (b) the details of financial assistance provided for these projects during the said period, State/UT-wise;
- (c) whether funds were also allocated for starting works relating to the Solid and Liquid Waste Management in rural areas; and
- (d) if so, the funds released under this component during the said period, State-wise?

ANSWER

MINISTER OF STATE IN THE
MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) The Swachh Bharat Mission (Gramin) [SBM(G)] was launched with effect from 2nd October, 2014, with the aim to achieve universal sanitation coverage and improve overall cleanliness in rural areas by 2nd October 2019. The focus of the scheme is on behavior change and usage of toilets. Each year States/UTs prepare Annual Implementation Plan (AIP) projecting their targets. Ministry of Drinking Water and Sanitation approves the AIPs of the States. SBM(G) is being implemented in 697 districts of the country. The State/UT wise number of districts where the SBM(G) is being implemented are at Annexure-1.

(b) State/UT-wise details of funds released under SBM(G) as Central shared during the last 3 years and the current year, are given at Annexure-2.

(c) and (d) Solid and Liquid Waste Management (SLWM) is one of the integral components of SBM(G). Under SBM(G) component-wise funds are not released. The States can use the funds released under SBM(G) for all the component including SLWM as per provision of SBM(G) guidelines.

Annexure-1.**Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.373
due for reply on 19-07-2018****State/UT-wise, number of districts where SBM(G) is under implementation**

S.N.	State/UT Name	No. of districts where SBM(G) is under implementation
1	A & N Islands	3
2	Andhra Pradesh	13
3	Arunachal Pradesh	20
4	Assam	33
5	Bihar	38
6	Chhattisgarh	27
7	D & N Haveli	1
8	Daman & Diu	2
9	Goa	2
10	Gujarat	33
11	Haryana	22
12	Himachal Pradesh	12
13	Jammu & Kashmir	22
14	Jharkhand	24
15	Karnataka	30
16	Kerala	14
17	Madhya Pradesh	51
18	Maharashtra	34
19	Manipur	16
20	Meghalaya	11
21	Mizoram	8
22	Nagaland	11
23	Odisha	30
24	Puducherry	2
25	Punjab	22
26	Rajasthan	33
27	Sikkim	4
28	Tamil Nadu	31
29	Telangana	30
30	Tripura	8
31	Uttar Pradesh	75
32	Uttarakhand	13
33	West Bengal	22
		697

Annexure-2.

Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.373
due for reply on 19-07-2018

State/UT-wise, Central share released under SBM(G) during last 3 years and current year (Rs. in Crore)				
State/UT	2015-16	2016-17	2017-18	2018-19 (Upto 17.7.2018)
A & N ISLANDS	3.40	3.00	30.72	0.00
ANDHRA PRADESH	234.17	342.21	1219.88	562.99
ARUNACHAL PRADESH	38.71	65.09	137.30	0.00
ASSAM	474.27	747.58	1171.95	0.00
BIHAR	221.55	131.86	875.92	2088.18
CHHATTISGARH	144.72	584.46	677.83	83.29
D & N HAVELI	0.00	0.00	17.68	0.00
DAMAN & DIU	0.00	0.00	2.00	0.00
GOA	1.05	0.00	0.52	0.00
GUJARAT	478.22	751.23	466.04	0.00
HARYANA	32.76	68.79	39.66	0.00
HIMACHAL PRADESH	4.37	117.30	20.68	0.00
JAMMU & KASHMIR	4.05	59.51	202.38	278.37
JHARKHAND	97.32	455.46	698.66	284.42
KARNATAKA	450.77	419.56	983.39	213.04
KERALA	8.50	196.28	59.36	0.00
MADHYA PRADESH	374.33	1210.77	1380.61	409.74
MAHARASHTRA	567.45	528.94	1235.34	0.00
MANIPUR	44.19	27.28	77.02	0.00
MEGHALAYA	35.65	75.70	153.89	0.00
MIZORAM	3.32	10.98	46.24	4.98
NAGALAND	10.83	64.12	71.41	0.00
ODISHA	571.50	863.65	457.02	1052.27
PUDUCHERRY	4.40	0.00	50.25	0.00
PUNJAB	38.70	197.02	283.48	0.00
RAJASTHAN	938.73	777.30	981.51	0.00
SIKKIM	6.12	6.87	12.98	0.00
TAMIL NADU	78.94	537.02	865.94	0.00
TELANGANA	128.39	135.72	481.94	0.00
TRIPURA	38.89	24.98	24.00	0.00
UTTAR PRADESH	565.39	1153.33	3155.37	2395.65
UTTARAKHAND	49.37	348.05	146.69	0.00
WEST BENGAL	712.92	655.50	583.23	127.06
	6362.96	10559.58	16610.88	7500.00